

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-529/ND/2023
IA/3613/2024

IN THE MATTER OF:

M/s. Krishna Buildestates Pvt. Ltd.

...PETITIONER

Vs.

M/s. Triune Global Solutions Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 23.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Vaibhav Gaggar, Adv. Vidur
Mohan, Adv. Prerak Khurana,
Adv. Ashit Kapoor

For the Respondent/Corporate Debtor :Adv. Naman Singh Bagga, Adv.
Gaurav Rai

ORDER

IA/3613/2024

Ld. Counsel on behalf of both sides are present. List the matter on
06.08.2024.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)